

Securities Appellate Tribunal
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :12/09/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION-COURTCODE-MENTION1209-AT11.00AM-11.05A.M.

437-ADMDISPOSAL-COURTCODE-MISSELLING-11.05A.M

1	SEBI Appeal	373/2021	Yes Bank Limited Vs. SEBI	J. Sagar Associates advocates and solicitors K. Ashar and Co
	SEBI Appeal	374/2021	Vivek Kanwar and Ors Vs. SEBI	J. Sagar Associates advocates and solicitors
	SEBI Appeal	729/2022	Rana Kapoor Vs. SEBI	Rushin S. Kapadia Advocate
Sub Matter :		Misc. Application/0001228/2022		
Sub Matter :		Misc. Application/0001729/2022		
Sub Matter :		Misc. Application/0000962/2023		
	Misc. Application	1228/2022	RANA KAPOOR-URGENCY AND INTERIM RELIEF Vs. SEBI	Rushin S. Kapadia Advocate
(Main Matter Number :SEBI Appeal/0000729/2022)				
	Misc. Application	1729/2022	SEBI-DELAY IN REPLY Vs. RANA KAPOOR	K Ashar and Co
(Main Matter Number :SEBI Appeal/0000729/2022)				
	Misc. Application	962/2023	RANA KAPOOR INTERIM RELIEFS Vs. SEBI	ADV. RUSHIN S. KAPADIA
(Main Matter Number :SEBI Appeal/0000729/2022)				

726-DISPOSAL-CODE-SUSPENSION-AT 11.10A.M.

2	SEBI Appeal	113/2022	INDIANIVESH SHARES AND SECURITIES PVT. LTD. Vs. NSEIL	Prakash Shah and Associates
Sub Matter(Disposed) :		Misc. Application/0000207/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Sub Matter(Disposed) :	Misc. Application/0000208/2022		
	Sub Matter :	Misc. Application/0000320/2022		
	Misc. Application	320/2022	NSEIL-DELAY Vs. IndiaNivesh Shares and Securities Pvt. Ltd.	Cyril Amarchand Mangaldas Prakash Shah and Associates

(Main Matter Number :SEBI Appeal/0000113/2022)

227-DISPOSAL-COURTCODE-SHAKTIAO-AT11.12AM

3	SEBI Appeal	221/2023	SANJAY PATIDAR AND ORS. Vs. SEBI	Prashant Trivedi Advocate
	Sub Matter(Disposed) :	Misc. Application/0000177/2023		
	Sub Matter(Disposed) :	Misc. Application/0000468/2023		

9-DISPOSAL-COURTCODE-AADHAARAO-AT11.16AM

4	SEBI Appeal	532/2023	OMPRAKASH KHANDELWAL Vs. SEBI	RV LEGAL
	Sub Matter(Disposed) :	Misc. Application/0000705/2023		
	Sub Matter(Disposed) :	Misc. Application/0000706/2023		
	Sub Matter :	Misc. Application/0001100/2023		
	Sub Matter :	Misc. Application/0001178/2023		
	Misc. Application	1100/2023	OMPRAKASH KHANDELWAL STAY Vs. SEBI	A. R.V LEGAL

173-DISPOSAL-CODE-INVESTMENTTIPS -11.17PM

5	SEBI Appeal	617/2023	MOHAN LAL AGRAWAL AND ANR Vs. SEBI	
			MISC. APPL. NO. 840/2023 AND MISC. APPLICATION 841/2023	

359-ADMISSION-COURTCODE-DELISTING-AT11.18AM

6	Misc. Application	719/2023	SANJAY KANORIA AND ANR.-EXEMPTION Vs. SEBI AND ORS	PINNACLE LAW FIRM
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(Main Matter Number :SEBI Appeal/0000579/2023)

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	720/2023	SANJAY KANORIA AND ANR.-DELAY Vs. SEBI AND ORS	PINNACLE LAW FIRM
(Main Matter Number :SEBI Appeal/0000579/2023)				
	SEBI Appeal	579/2023	SANJAY KANORIA AND ANR. Vs. SEBI AND ORS	PINNACLE LAW FIRM
Sub Matter :		Misc. Application/0000719/2023		
Sub Matter :		Misc. Application/0000720/2023		

829-ADMISSION-COURTCODE-BOXTRADE-11.20

7	SEBI Appeal	745/2023	Jio Financial Services Ltd Vs. SEBI	anagram partners
Sub Matter :		Misc. Application/0001142/2023		
Sub Matter :		Misc. Application/0001063/2023		
Sub Matter :		Misc. Application/0001064/2023		
	Misc. Application	1063/2023	Jio Financial Services Ltd-Exemption for impugned order (/0000) Vs. SEBI	anagram partners
(Main Matter Number :SEBI Appeal/0000745/2023)				
	Misc. Application	1064/2023	Jio Financial Services Ltd-Stay Vs. SEBI	anagram partners
(Main Matter Number :SEBI Appeal/0000745/2023)				
	Misc. Application	1142/2023	Jio Financial Services Ltd-Exemption for legible copies (/0000) Vs. SEBI	anagram partners
(Main Matter Number :SEBI Appeal/0000745/2023)				

852-ADMISSION-COURTCODE-KARVYINSPECTION-11.22AM

8	SEBI Appeal	747/2023	Krishna Hari G. Vs. SEBI	Triad Law Chamber
Sub Matter :		Misc. Application/0001072/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1072/2023	Krishna Hari G.-Delay Vs. SEBI	Triad Law Chamber
(Main Matter Number :SEBI Appeal/0000747/2023)				
<u>892 ADM-COURTCODE-DISGORGE-AT 11.25A.M.</u>				
9	SEBI Appeal	748/2023	Sai Metaltech LLP Vs. SEBI	Corporate Pleaders Adv
Sub Matter :		Misc. Application/0001084/2023		
	Misc. Application	1084/2023	Sai Metaltech LLP-Urgency Vs. SEBI	Corporate Pleaders Adv
(Main Matter Number :SEBI Appeal/0000748/2023)				
<u>266--PARTHEARD-CODE-SIPHONEDFUNDS-AT11.30AM</u>				
10	SEBI Appeal	240/2019	Anil Beniprasad Agrawal Vs. SEBI and Anr.	P.N.Modi,Sr.Adv.i/b Vis Legis Law Practise K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2
	SEBI Appeal	241/2019	Bharat Nanubhai Shiroya Vs. SEBI and Anr.	Vinay Chauhan,Adv. i/b Rohit Mangsule, Advocate K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2
	SEBI Appeal	242/2019	Annu Anil Agrawal Vs. SEBI and Anr.	Ravishekhar Pandey ,Adv.i/b Vis Legis Law Practise K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2
	SEBI Appeal	243/2019	Amit Kumar Khemka Vs. SEBI and Anr.	Akash Singh,Adv. i/b Ashok Saraogi, Advocate K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	244/2019	Chandrakala Purohit Vs. SEBI and Anr.	Deepak Dhane,Adv. i/b Corporate Pleaders K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2
Sub Matter :		Misc. Application/0000657/2022		
	SEBI Appeal	363/2019	Jugal Chandrakant Thacker Vs. SEBI	Ashok Bansal, CA Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
Sub Matter :		Misc. Application/0000592/2023		
	SEBI Appeal	395/2020	JUGAL C THACKER Vs. SEBI	Counsel Mr. Rahul Lakhiani along with Adv. Yuvraj
	SEBI Appeal	396/2020	BHARAT SHIROYA Vs. SEBI	Counsel Mr. Rahul Lakhiani along with Adv. Yuvraj
	SEBI Appeal	403/2020	ANNU ANIL AGARWAL Vs. SEBI	Lakhiani along with Adv. Yuvraj K. Singh
	SEBI Appeal	459/2020	Comfort Intech Ltd. Vs. SEBI	Mr. Ashok Bansal, FCA Mr. Sumit Rai, Advocate
	SEBI Appeal	467/2020	COMFORT SECURITIES LTD. Vs. SEBI	Dhwani Shah- Attorney
	SEBI Appeal	481/2020	JJ FINCAP PVT LTD Vs. SEBI	Adv Rajesh Khandelwal
	SEBI Appeal	526/2020	ANIL BENIPRASAD AGRAWAL Vs. SEBI	Dhwani Shah- Attorney
Sub Matter(Disposed) :		Misc. Application/0000675/2021		
Sub Matter(Disposed) :		Misc. Application/0000125/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	54/2021	Smt. Chandrakala Purohit Vs. SEBI	Mr. Jugal C. Thacker FCA Mr. Kevic Setalvad, Senior Advocate
Sub Matter(Disposed) :		Misc. Application/0000767/2021		
Sub Matter :		Misc. Application/0000656/2022		
	SEBI Appeal	56/2021	Amit Khemka Vs. SEBI	Mr. Jugal C. Thacker FCA Mr. Sumit Rai, Advocate
	SEBI Appeal	181/2021	Vibhuti Multitrade Private Limited Vs. SEBI	Mr.Nikunj Kanodia, Advocate
Sub Matter :		Misc. Application/0000888/2021		
	SEBI Appeal	424/2021	Ravi Kumar Distilleries Limited and Others Vs. SEBI	Desai and Diwanji
Sub Matter :		Misc. Application/0000602/2021		
	Misc. Application	602/2021	Ravi Kumar Distilleries Limited and Others Vs. SEBI	DESAI AND DIWANJI
(Main Matter Number :SEBI Appeal/0000424/2021)				
	Misc. Application	888/2021	Vibhuti Multitrade Pvt. Ltd. Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000181/2021)				
	Misc. Application	889/2021	SUVIDHA SECURITIES PRIVATE LIMITE-DELAY Vs. SEBI	Mr.Vikas Parasrampur, Director
(Main Matter Number :SEBI Appeal/0000611/2021)				
	SEBI Appeal	611/2021	SUVIDHA SECURITIES PRIVATE LIMITE Vs. SEBI	Mr.Vikas Parasrampur, Director
Sub Matter :		Misc. Application/0000889/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	656/2022	Chandrakala Purohit-ADDITIONAL DOCUMENT Vs. SEBI (Main Matter Number :SEBI Appeal/0000054/2021)	R V Legal
	Misc. Application	657/2022	Chandrakala Purohit-ADDITIONAL DOCUMENT Vs. SEBI (Main Matter Number :SEBI Appeal/0000244/2019)	Jugal C Thacker
	Misc. Application	1576/2022	COMFORT SECURITIES LIMITED-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0001005/2022)	Prakash Shah and Associates
	SEBI Appeal	1005/2022	COMFORT SECURITIES LIMITED Vs. SEBI Sub Matter : Misc. Application/0001576/2022 Sub Matter(Disposed) : Misc. Application/0001577/2022	Prakash Shah and Associates
	Misc. Application	592/2023	Jugal Chandrakant Thacker -Additional documents Vs. SEBI (Main Matter Number :SEBI Appeal/0000363/2019)	ABHISHEK TIWARI
<u>61PARTHEARD-COURTCODE-APTECHWTM-AT12NOON</u>				
11	SEBI Appeal	257/2023	MR. LASHIT SANGHVI Vs. SEBI Sub Matter(Disposed) : Misc. Application/0000318/2023 Sub Matter(Disposed) : Misc. Application/0000319/2023	Shruti Rajan
	SEBI Appeal	258/2023	MS. NEHA LASHIT SANGHVI Vs. SEBI Sub Matter(Disposed) : Misc. Application/0000325/2023 Sub Matter(Disposed) : Misc. Application/0000326/2023 Sub Matter(Disposed) : Misc. Application/0000411/2023	Trilegal

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>301-DISPOSAL-CODE-DILIGENCE DISPARITY-AT12.15PM</u>				
12	SEBI Appeal	90/2020	ICRA Limited Vs. SEBI	L and L Parners
	SEBI Appeal	103/2020	India Ratings and Research Private Limited Vs. SEBI	i/b Shardul Amarchand Mangaldas and Co. i/b. K. Ashar and Co.
	SEBI Appeal	456/2020	India Ratings and Research Private Limited Vs. SEBI	i/b Shardul Amarchand Mangaldas and Co. i/b. K. Ashar and Co.
56	SEBI Appeal	556/2020	CARE Ratings Limited Vs. SEBI	i/b Joby Mathew and Associates i/b K. Ashar and Co.
	Misc. Application	473/2020	ICRA LIMITED Vs. SEBI	i/b Luthra and Luthra i/b K. Ashar and Co.
(Main Matter Number :SEBI Appeal/0000523/2020)				
	SEBI Appeal	523/2020	ICRA LIMITED Vs. SEBI	L and L Partners
Sub Matter :		Misc. Application/0000473/2020		
<u>540DISPOSAL-CODE-PRICEMANIPULATIONPMC-AT12.20PM</u>				
13	SEBI Appeal	724/2021	Gulshan Investment Company Ltd. Vs. SEBI	Prakash Shah and Associates Advocate
Sub Matter(Disposed) :		Misc. Application/0000123/2022		
60	SEBI Appeal	725/2021	Anoop Jain Vs. SEBI	Prakash Shah and Associates Advocate

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	726/2021	Anoop Jain HUF Vs. SEBI	Prakash Shah and Associates Advocate
	SEBI Appeal	727/2021	Prabudh Securities Pvt. Ltd. Vs. SEBI	Prakash Shah and Associates Advocate
	SEBI Appeal	728/2021	Vimgi Investments Pvt. Ltd. Vs. SEBI	Mr.Prakash Shah, Advocate
	SEBI Appeal	6/2022	MUDIT JAIN HUF Vs. SEBI	Nikita Vijay
Sub Matter(Disposed) : Misc. Application/0001426/2021				
65	SEBI Appeal	215/2022	PMC Fincorp Limited and Ors. Vs. SEBI	Corporate Professionals Advisors and Advocates
Sub Matter : Misc. Application/0000370/2022				
	Misc. Application	370/2022	PMC Fincorp Limited and Ors.-COD Vs. SEBI	Corporate Professionals Advisors and Advocates
(Main Matter Number :SEBI Appeal/0000215/2022)				
	SEBI Appeal	175/2022	NISHANT INBUILD LTD Vs. SEBI	CORPORATE PROFESSIONALS ADVISORS AND ADVOCATES
Sub Matter(Disposed) : Misc. Application/0000288/2022				
Sub Matter(Disposed) : Misc. Application/0000542/2022				
	SEBI Appeal	652/2022	JMS Financial Services Ltd. and Ors. Vs. SEBI	Corporate Professionals Advisors and Advocates
Sub Matter(Disposed) : Misc. Application/0001088/2022				
Sub Matter(Disposed) : Misc. Application/0001089/2022				
Sub Matter(Disposed) : Misc. Application/0001586/2022				
Sub Matter(Disposed) : Misc. Application/0000263/2023				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>638-DISPOSAL-COURTCODE-PHYSICALSHARES-AT12.25PM</u>				
14	SEBI Appeal	799/2021	ARVIND BABULAL GOYAL Vs. SEBI	Alliance Law
	Sub Matter(Disposed) :	Misc. Application/0001372/2021		
	Sub Matter(Disposed) :	Misc. Application/0001373/2021		
	Sub Matter(Disposed) :	Misc. Application/0000441/2022		
	Misc. Application	1588/2022	ABHAY JAVLEKAR-DELAY Vs. SEBI	Triad Law Chambers
	(Main Matter Number :SEBI Appeal/0001004/2022)			
	SEBI Appeal	1002/2022	KAUSHIK SOLANKI Vs. SEBI	JAYENDRA Corporate Advocates Pleaders,
	SEBI Appeal	1003/2022	JIGNESH RAJENDRA KUMAR JAIN Vs. SEBI	Corporate Advocates Pleaders,
	SEBI Appeal	1004/2022	ABHAY JAVLEKAR Vs. SEBI	Triad Law Chambers
	Sub Matter :	Misc. Application/0001588/2022		
	Sub Matter :	Misc. Application/0000925/2023		
	SEBI Appeal	13/2023	YATIN VASANTRAI PAREKH Vs. SEBI	Harsh A. Kesharia Advocate
	Sub Matter(Disposed) :	Misc. Application/0001658/2022		
	SEBI Appeal	274/2023	ARVIND BABULAL GOYAL Vs. SEBI	Alliance Law
	Misc. Application	925/2023	ABHAY JAVLEKAR ADD. DOCUMENT Vs. SEBI	TRAAD CHAMBERS LAW
	(Main Matter Number :SEBI Appeal/0001004/2022)			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>755-DISPOSAL-COURTCODE-TELEDATAGDR-AT12.30PM</u>				
15	SEBI Appeal	164/2022	K. PADMANABHAN Vs. SEBI	Iyer and Thomas
	Sub Matter(Disposed) :	Misc. Application/0001356/2021		
	SEBI Appeal	165/2022	N. SAKTHIVEL Vs. SEBI	Iyer and Thomas
	Sub Matter(Disposed) :	Misc. Application/0001357/2021		
	SEBI Appeal	166/2022	M.S. RAMAKRISHNAN Vs. SEBI	Iyer and Thomas
	Sub Matter(Disposed) :	Misc. Application/0001365/2021		
	SEBI Appeal	167/2022	G. JAGADISH Vs. SEBI	Iyer and Thomas
	Sub Matter(Disposed) :	Misc. Application/0001386/2021		
	SEBI Appeal	493/2022	European American Investment Bank AG Vs. SEBI	Ganesh and Co
	Sub Matter(Disposed) :	Misc. Application/0000827/2022		
<u>853-</u>				
	SEBI Appeal	690/2022	K.Padmanabhan Vs. SEBI	Iyer and Thomas
	Sub Matter :	Misc. Application/0001213/2022		
	SEBI Appeal	691/2022	N. Sakthivel Vs. SEBI	Iyer and Thomas
	SEBI Appeal	692/2022	G.Jagadish Vs. SEBI	Iyer and Thomas
	Sub Matter :	Misc. Application/0001214/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	693/2022	M.S.Ramakrishnan Vs. SEBI	Iyer and Thomas
Sub Matter :		Misc. Application/0001215/2022		
	Misc. Application	1213/2022	K. PADMANABHAN-EXEMPTIO N Vs. SEBI	Iyer and Thomas
(Main Matter Number :SEBI Appeal/0000690/2022)				
	Misc. Application	1214/2022	G. JAGADISH-EXEMPTION Vs. SEBI	Iyer and Thomas
(Main Matter Number :SEBI Appeal/0000692/2022)				
	Misc. Application	1215/2022	M.S. RAMAKRISHNAN-EXEMPTIO N Vs. SEBI	Iyer and Thomas
(Main Matter Number :SEBI Appeal/0000693/2022)				

814-DISPOSAL-COURTCODE-FINEWAIVER-AT12.40PM

16	SEBI Appeal	239/2022	Sankool Shah Vs. Internal Committee of Fine Waiver, BSE Ltd	Corporate Attorneys
Sub Matter(Disposed) :		Misc. Application/0000438/2022		
Sub Matter :		Misc. Application/0000942/2022		
	Misc. Application	942/2022	Sankool Shah Vs. Internal Committee of Fine Waiver, BSE Ltd	
(Main Matter Number :SEBI Appeal/0000239/2022)				

947DISPOSAL-COURTCODE-GDRNAKODA-AT12.45PM.

17	SEBI Appeal	290/2022	SHRI D.B. JAIN AND ANR. Vs. SEBI	Jitendra Sharda Advocate
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
92	SEBI Appeal	494/2022	European American Investment Bank AG Vs. SEBI	Ganesh and Co
	Sub Matter(Disposed) :	Misc. Application/0000828/2022		
	Sub Matter(Disposed) :	Misc. Application/0000829/2022		
	Sub Matter :	Misc. Application/0000830/2022		
	Sub Matter(Disposed) :	Misc. Application/0001346/2022		
	Misc. Application	830/2022	European American Investment Bank AG -STAY Vs. SEBI	Ganesh and Co
	(Main Matter Number :SEBI Appeal/0000494/2022)			
	SEBI Appeal	544/2022	Arun Panchariya Vs. SEBI	
	Sub Matter :	Misc. Application/0000967/2022		
	Sub Matter(Disposed) :	Misc. Application/0000968/2022		
	Sub Matter(Disposed) :	Misc. Application/0000969/2022		
	Sub Matter(Disposed) :	Misc. Application/0001360/2022		
	Misc. Application	967/2022	Arun Panchariya-Interim Relief Vs. SEBI	
	(Main Matter Number :SEBI Appeal/0000544/2022)			
	Misc. Application	1579/2022	D.B.JAIN AND ANR.-DELAY Vs. SEBI	Jitendra Sharda Advocate
	(Main Matter Number :SEBI Appeal/0001031/2022)			
	SEBI Appeal	1031/2022	D.B.JAIN AND ANR. Vs. SEBI	Jitendra Sharda Advocate
	Sub Matter :	Misc. Application/0001579/2022		
	Sub Matter(Disposed) :	Misc. Application/0000241/2023		
<u>966DISPOSAL-COURTCODE-DEBENTUREVAISHNO-AT12.50PM</u>				
18	SEBI Appeal	536/2022	VISTRA ITCL INDIA LIMITED Vs. SEBI	BGK LAW ASSOCIATES
	Sub Matter(Disposed) :	Misc. Application/0001384/2022		

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<u>91-DISPOSAL-COURTCODE-SUPREMEWTM-AT12.55PM</u>				
19	Misc. Application	1566/2022	SHIKHA GUPTA-INTERIM RELIEF Vs. SEBI (Main Matter Number :SEBI Appeal/0001028/2022)	SANDEEP WADHAWAN LAW OFFICES
	Misc. Application	1569/2022	BHAVNA GUPTA-INTERIM RELIEF Vs. SEBI (Main Matter Number :SEBI Appeal/0001029/2022)	SANDEEP WADHAWAN LAW OFFICES
	SEBI Appeal	1028/2022	SHIKHA GUPTA Vs. SEBI	SANDEEP WADHAWAN LAW OFFICES
	Sub Matter :	Misc. Application/0001566/2022		
	Sub Matter(Disposed) :	Misc. Application/0001567/2022		
	Sub Matter(Disposed) :	Misc. Application/0001568/2022		
	Sub Matter(Disposed) :	Misc. Application/0000309/2023		
	.SEBI Appeal	1029/2022	BHAVNA GUPTA Vs. SEBI	SANDEEP WADHAWAN LAW OFFICES
	Sub Matter :	Misc. Application/0001569/2022		
	Sub Matter(Disposed) :	Misc. Application/0001570/2022		
	Sub Matter(Disposed) :	Misc. Application/0001571/2022		
	Sub Matter(Disposed) :	Misc. Application/0000310/2023		
	SEBI Appeal	255/2023	GAUTAM KHANDELWAL Vs. SEBI	Prakash Shah and Associates
	Sub Matter(Disposed) :	Misc. Application/0000228/2023		
	Sub Matter(Disposed) :	Misc. Application/0000560/2023		
<u>306-DISPOSAL-COURTCODE-ASSETAO-AT1PM</u>				
20	'SEBI Appeal	387/2023	DHARMENDRA KUMAR JAIN Vs. SEBI	Juris Link Advocates
	SEBI Appeal	388/2023	DHARMENDRA JAIN HUF Vs. SEBI	Juris Link Advocates

Securities Appellate Tribunal
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :12/09/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	389/2023	PRADEEP KUMAR JAIN Vs. SEBI	Juris Link Advocates
	Misc. Application	620/2023	SEBI-DELAY IN REPLY Vs. M/S. AUSTRAL COKE AND PROJECTS LTD. AND ORS.	THE LAW POINT Loknath Mishra Advocate
(Main Matter Number :SEBI Appeal/0000215/2023)				
	SEBI Appeal	432/2023	JAIPUR INFRAGOLD PRIVATE LIMITED Vs. SEBI	Vikas Bengani Advocate
Sub Matter(Disposed) : Misc. Application/0000545/2023				
	Misc. Application	659/2023	NISHANT JAIN-DELAY Vs. SEBI	S .K.JAIN and CO. Company Secretaries
(Main Matter Number :SEBI Appeal/0000511/2023)				
	SEBI Appeal	511/2023	NISHANT JAIN Vs. SEBI	S .K.JAIN and CO. Company Secretaries
Sub Matter : Misc. Application/0000659/2023				
<u>23-DISPOSAL-COURTCODE-LOAN-AT1.05PM</u>				
21	SEBI Appeal	469/2023	HDB FINANCIAL SERVICES LIMITED Vs. SEBI	Corporate Pleadings, Advocates
Sub Matter(Disposed) : Misc. Application/0000763/2023				
Sub Matter : Misc. Application/0000936/2023				
	Misc. Application	936/2023	SEBI DELAY IN REPLY Vs. HDB FINANCIAL SERVICES LTD.	K.ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000469/2023)				

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